

11. Order dated 04.11.03.

For hearing

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3/11/03

Heard Mr. P. K. Padhi, Learned Counsel for the Applicant and Mr. A. K. Basu, Learned Senior Standing Counsel for the Respondents. In course of hearing Learned Counsel for the Applicant has submitted that as the selection to the post of EDMC has been completed and the post has already been filled up since long in the year 1999, this OA has become infreduous. In view of the above submissions, we dispose of this OA as infreduous.

Subhadeep
Vice-Chairman

J
Member (J)

(Copy of order
may be sent to
the learned Mr.
Padhi)

Parb
20.11.03
Sect.

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20.11.03